COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 47 OF 2017 & IA NOs. 05 OF 2017 APPEAL NO. 87 OF 2017

Dated: 20th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Ltd. Appellant(s)

Vs.

NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. R. K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s):

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.11.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk